

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 52/2022- R-Plan IA 103/2022 IA 796/2021 IA 1673/2021
IA 33/2022 IA 2272/2021 IA 304/2022 IA 978/2022
IA 1515/2022 IA 1233/2020 MA 4020/2019 IA 769/2022
IA 1515/2022 In C.P. (IB) 1765(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2022**

NAME OF THE PARTIES: IA 52/2022 Shailesh Verma
V/s
Darwin Platform Infrastructure Limited

IA 103/2022 IA 796/2021 IA 2272/2021
Shailesh Verma

IA 1673/2021 Shailesh Verma
V/s
Maharashtra State Electricity
Distribution Company Limited

IA 33/2022 Shailesh Verma
V/s
Dhiren Kot

IA 978/2022 Shailesh Verma
V/s
Sureshkumar P Pendharkar

IA 1515/2022 Satish Maneshinde
V/s
Committee of Creditors of Lavasa
Corporation Limited And Its
Subsidiaries

IN THE MATTER OF
**Raj Infrastructure Development (India)
Pvt Ltd.**
V/s
Lavasa Corporation Ltd.

APPEARANCE :

FOR APPLICANT IN MA 4020/2019 : Adv. Ami Jain

FOR RESPONDENT NO. 1 TO 5 IN

IA NO. 304 /1022 : Ms. Savani Gupte

FOR RESPONDENT NO. 3 IN IA 769/2022 : Adv. Avinash R Khanolkar

FOR RESPONDENT NO. 1 TO 6 IN IA NO. 978/2022 : Ms. Savani Gupte

FOR COC : Adv. Shriraj Khambete

FOR THE RESOLUTION PROFESSIONAL : Adv. Ashish Kamat

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). At the request of the parties, list the matter on **13.07.2022** for hearing. (High on Board)

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

07.07.2022
Sushil

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)